

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 115

IA No. 56/JPR/2023

IA No. 111/JPR/2023

IA No. 294/JPR/2023

IA No. 305/JPR/2023

IA No. 321/JPR/2023

IA No. 434/JPR/2023

IA No. 441/JPR/2023

IA No. 488/JPR/2023

IA No. 490/JPR/2023

IA No. 491/JPR/2023

IA No. 495/JPR/2023

IA No. 547/JPR/2023

IA No. 548/JPR/2023

IA No. 549/JPR/2023

IA No. 550/JPR/2023

IA No. 551/JPR/2023

IA No. 552/JPR/2023

IA No. 662/JPR/2023

IA No. 02/JPR/2024

IA No. 03/JPR/2024

IA No. 52/JPR/2024

IA No. 285/JPR/2024

IA No. 337/JPR/2024

IA No. 347/JPR/2024

IA No. 348/JPR/2024

Inv. P (IB)- 01/JPR/2024

CP No. (IB)- 297/7/JPR/2019

Under Section 7 of IBC, 2016

**In the matter of:**

**Mrs. Saroj Gupta**

**.... Financial Creditor/Applicant**

**Versus**

**M/s Aastha Buildhome Developers Pvt. Ltd.**

**...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**

**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

Hk

Sd/-

Sd/-

For the Applicant : Nitesh Srivastava, Adv.  
Mudit Singhvi, Adv.  
Stephen John, Adv.

For the RP : Ankit Sareen, Adv.  
Gourav Asati, Adv.  
Prashant Agarwal, RP  
Pratibha Khandelwal, AR

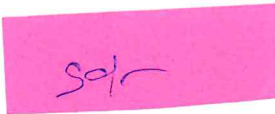
For the Respondent : Nivedita R. Sarda, Adv.  
Navneet Khara, Adv.  
Ghanshyam Nath Dwivedi  
Tarun Agarwal, Adv.  
Bhaskar Agarwal, Adv.  
Kiran Sharma, Adv.  
Mitali Karwa, Adv.  
Somdutta Bhattacharya, Adv.

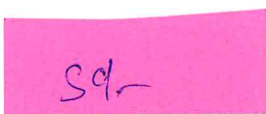
**ORDER**

**IA No. 321/JPR/2023**

Heard Mr. Ankit Sareen, Adv. appearing on behalf of the RP. Mr. Prashant Agarwal, RP present in person. Ms. Nivedita R Sarda, Adv. appearing on behalf of the Respondent. On the previous date of hearing, learned counsel for the RP has concluded his part of arguments. List the matter for further arguments on behalf of learned counsel for the Suspended Director on 13.08.2024.

List the matter along with all the pending IAs on 13.08.2024 at fixed time 2.30 pm.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

July 23, 2024